

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 147 (ND)/2013

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.10.2017**

**NAME OF THE COMPANY: Mr. Dilip Shantilal Jain & Ors. Vs. M/s
Integrated Casetech Consultants Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner(s):	Counsel for the Petitioner		
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	For the Respondent(s):	Mr. P. K. Mittal, Advocate Ms. Suneha Jain, Advocate Mr. Suhael Butt, Advocate		
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ORDER

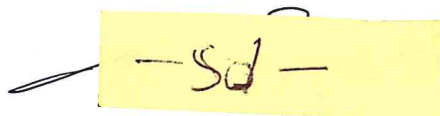
Ld. Counsel for the Respondent prays that some more time be granted to address his arguments.

At his request, adjourned to 16th October, 2017.

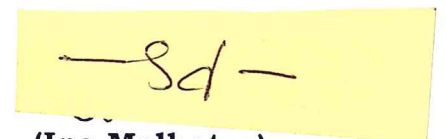
In this connection, attention has been drawn to our notice that the order sheet dated 27.07.2017 bears the next date as 11th August, 2017, whereas it should have been 11th October, 2017. The said correction is being in red today.

It is also submitted by the Ld. Counsel for the Respondent that it was only on perusal of the Cause List last evening that she learnt that the matter was listed today.

Be listed on 21st December, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)